GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1663
ANSWERED ON:07.03.2011
CATEGORIES OF PERSONS TREATED AS DISABLED
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the categories of persons treated as disabled for the purpose of education and employment;
(b) wheher the quota for the disabled is being filled up regularly;
(c) if so, the details thereof and if not, the reasons therefor;
(d) whether there is any proposal to increase the percentage of quota for the disabled in view of the increasing number of people with various kinds of disablities; and
(e) if so, the details thereof?
Answer
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)
(a) As per Section 2 of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (PWD) Act, 1995 `Disability` means-
(i) Blindness;
(ii) Low vision;
(iii) Leprosy-cured;
(iv) Hearing impairment;
(v) Loco motor disability;
(vi) Mental retardation;
(vii) Mental illness;
(b) and (c) As per Section 33 of the PWD Act, 1995, every appropriate Government shall appoint in every establishment such percentage of vacancies not less than three percent for persons or class of persons with disability of which one per cent. each shall be reserved for persons suffering from-
(i) Blindness or low vision;
(ii) Hearing impairment;
(iii) Loco motor disability or cerebral palsy, in the posts identified for each disability:
Provided that the appropriate Government may, having regard to the type of work carried on in any department or establishment, by notification subject to such conditions, if any, as may be specified in such notification, exempt any establishment from the provisions of

As per Section 39 of the PWD Act, 1995, all Government educational institutions and other educational institutions receiving aid from

Government has issued instructions that such persons should be provided reservation in all Groups of identified posts in the matter of direct recruitment and in Group 'C' and 'D' posts identified in the matter of promotion. There was a backlog of 8335 vacancies

reserved for Persons with Disabilities as on 15.11.2009 as per information received from 69 Ministries/Departments.

the Government, shall reserve not less than three per cent seat for persons with disabilities.

(d) and (e) No Sir. There is no such proposal.

this section.